

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA no. 391 of 2013 in Appeal No. 294 of 2013,
IA no. 395 of 2013 in Appeal No. 299 of 2013,
IA no. 437 of 2013 in Appeal No. 331 of 2013 &
IA nos. 443 of 2013 & 203 of 2014 in Appeal No. 333 of 2013**

Dated : 30th April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**IA No. 391 of 2013
in Appeal No. 294 of 2013**

In the matter of

Indian Hotels & Restaurant Association & Anr. ... Appellant(s)

Versus

**Maharashtra State Electricity Regulatory
Commission & Anr.**

....Respondent(s)

**Counsel for the Appellant(s) : Ms. Shikha Ohri
Mr. Ruth Elwin
Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda for R-2
Mr. Buddy A. Rangandhan
for R.1**

**IA No. 395 of 2013
In Appeal No. 299 of 2013**

MIDC Marol Industries Association Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Anr.**

....Respondent(s)

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda for R-2
Mr. Buddy A. Rangandhan
for R.1**

**IA No. 437 of 2013
In Appeal No. 331 of 2013**

& IA No. 144 of 2014**The Tata Power Co. Ltd.
Versus****.... Appellant(s)****Maharashtra State Electricity Regulatory
Commission & Anr.****....Respondent(s)****Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Sakya Chaudhuri
Ms. Prerna Priyadarshini
Ms. Kanika Chugh****Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda for R-2
Mr. Buddy A. Rangandhan
for R.1****IA Nos. 443 of 2013 & 203 of 2014
In Appeal No. 333 of 2013****Mumbai Grahak Panchayat
Versus****.... Appellant(s)****Maharashtra Electricity Regulatory
Commission & Ors.****....Respondent(s)****Counsel for the Appellant(s) : Mr. Shirish V. Deshpande
Mr. Varsha V. Raut****Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda for R-2
Mr. Buddy A. Rangandhan
for R.1****ORDER**

We have heard the learned Senior Counsel appearing for the Respondents in all these Appeals for some time.

Post these matters for further submissions on **6th & 7th May, 2014.**

**(Rakesh Nath)
Technical Member****(Justice M. Karpaga Vinayagam)
Chairperson**

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